

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. No. 16 of 2015 in APPEAL No. 177 of 2012 &
IA No. 320 OF 2015 AND
R.P. No. 17 of 2015 in APPEAL No. 178 of 2012 &
IA No. 321 OF 2015**

Dated : 6th October, 2016

In the matter of:

**R.P. No. 16 of 2015 in APPEAL No. 177 of 2012 &
IA No. 320 OF 2015**

BSES Rajdhani Power Ltd.	...	Review Petitioner/ Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

**R.P. No. 17 of 2015 in APPEAL No. 178 of 2012 &
IA No. 321 OF 2015**

BSES Yamuna Power Ltd.	...	Review Petitioner/ Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **03rd November, 2016.**

Court Master